

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 201

New IA/1647/ND/2024 IN IB/483/ND/2023

IN THE MATTER OF:

Amit Goyal

...

Applicant

Under Section 94(1) of IBC, 2016.

Order delivered on 10.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Vishisht

For the PNB : Adv. Shivam Gupta,

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/1647/ND/2024

This is an application filed by the applicant Under Rule 11 of the NCLT Rules, 2016 for permission to withdraw the instant application bearing number CP (IB) No. 483/2023. Mr. Vikas Sharma, Learned Counsel for the Piramil Capital and Housing Finance Limited and Mr. Shivam Gupta, Learned Counsel for the Punjab National Bank, Patiala Branch and Learned Counsel for the applicant is present physically. Registry is directed to accept Vakalatnama on behalf of Counsel who is appearing on behalf of Punjab National Bank, Patiala Branch, Punjab. Let this matter be posted to 18.04.2024.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)